

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-80-2020

Mr. Ramnath Sawant **Petitioner**

Versus

State of Goa and Ors. **Respondents**

Mr. Abhijit Gosavi, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. Deep Shirodkar,
Additional Government Advocate for the Respondents No.1 and 3.

**Coram: DIPANKAR DATTA, CJ &
M. S. SONAK, J.**

Date : 9th July, 2020.

P. C.:

Heard Mr. Abhijit Gosavi, learned counsel for the Petitioner.

2. Issue notice to the Respondents, returnable on 14.07.2020. In addition to the usual mode of service, private service is also permitted.

3. Mr. Deep Shirodkar, learned Additional Government Advocate waives service on behalf of Respondents No. 1 and 3.

4. Stand over to 14.07.2020.

M. S. SONAK, J.

CHIEF JUSTICE

msr.